

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH, AT HYDERABAD

CP No.5 of 2013 **CERTIFIED TO BE TRUE COPY**
(TP No.126/HDB/2016) **OF THE ORIGINAL**

Date of Order: 20.10.2016

Between:

Mr. P.K Iyer, adult, Indian Inhabitant,
Having its residence at Mr. P.K Iyer,
House No. 8-2-283/B/5, Road No.3,
Plot No. 2, Near Banjara Hills Police Station
Banjara Hills, Hyderabad-500034

... Petitioner

AND

1. Deccan Chronicle Holdings Limited,
A Public Limited Company having its Registered Office
at 36, Sarojini Devi Road, Secunderabad, 500003,
Andhra Pradesh.
2. Kotak Mahindra Bank Limited,
A Public Limited Company having its Registered Office
at 36-38A, Nariman Bhavan, 227, Nariman Point,
Mumbai-400021.
3. Religare Finvest Limited,
A Public Limited Company having its Registered Office
at D-3, District centre,
Saket, New Delhi-110017.
4. Indiabulls Financial Services Limited
A Public Limited Company having its Registered Office
At F-60, Malhotra building,
2nd floor, Connaught Place,
New Delhi-110001.

5. Andhra Bank,
A Public Limited Company having its Registered Office
At Dr. Paltabli Bhavan, Saifabad,
Hyderabad-500004.
6. Yes Bank Limited,
A Public Limited Company having its Registered Office
At 9th Floor, Discovery of India,
Dr. A.B Road, Worli, Mumbai-400018
7. Shriram City Union Finance Limited,
A Public Limited Company having its Registered Office
At 123, Angappa Naicken Street,
Chennai-60001, Tamilnadu
8. Tata Capital Limited,
A Public Limited Company having its Registered Office
At One Forbes,
Dr. V.B. Gandhi Marg, Fort,
Mumbai-400001.
9. L & T Finance Limited,
A Public Limited Company having its Registered Office
At L & T House, Ballard Estate,
Mumbai-400001.
10. Indian Overseas Bank,
A Public Limited Company having its Registered Office
At 763, Anna Salai,
Chennai-600002
11. ICICI Bank Limited,
A Public Limited Company having its Registered Office
At Land Mark, Race Course Circle,
Vadodara-390007.
12. HDFC Bank Limited,
A Public Limited Company having its Registered Office
At HDFC Bank House Senapati Bapat marg,
Lower Parel Mumbai,
Maharashtra-400013

13. HDFC Housing Finance Limited,
A Public Limited Company having its Registered Office
At Raman House, 169 Backbay Reclamation,
H T Parekh Marg, Churchgate,
Mumbai-400020.
14. IDFC Limited,
A Public Limited Company having its Registered Office
At KRM Tower, 8th Floor,
No.1, Hamington Road, Chelpok,
Chennai-600031.
15. Axis Bank Limited,
A Public Limited Company having its Registered Office
At Trishul, 3rd Floor,
Opp. Samartheshwar Temple,
New Law Garden, Elisbridge,
Ahmedabad-380006.
16. IndusInd Bank Limited,
A Public Limited Company having its Registered Office
At 2401 General Thimmayya Road
(Cantonment) Pune,
Maharashtra-411001.
17. Ratnakar Bank Limited,
A Public Limited Company having its Registered Office
At Shahupuri, Kolhapur-416001.
18. Corporation Bank,
A Public Limited Company having its Registered Office
At Mangla Devi Temple Road, Karnataka,
State Interallia one at Industrial Finance Branch
No. 30, Rallaram Building,
Mission Road,
Bangalore-560027.
19. IDBI bank,
A Public Limited Company having its Registered Office
At IDBI Tower, WTC Complex,
Cuffe Parade. Mumbai-400005.

20. The Karur Vysya Bank Limited,
Regd. & Central Office: Erode Road,
Karur-639002.

21. Infrastructure Leasing & Financial Services Limited,
Registered Office: The IL&FS Financial Centre,
Bandra-Kurla Complex,
Bandra (East),
Mumbai-400051.

22. Canara Bank,
Registered Address:
112, J.C Road, Bangalore,
Karnataka-560002.

23. Future Corporate Services Limited,
Registered Office:
Knowledge House, Shyam Nagar of
Jogeshwari Vikhroli Link Road,
Jogeshwari (E),
Mumbai-400060.

24. GE Capital Services India,
401, 402, 4th Floor, Agarwal
Millenium Towers, C-1,2,3,
Netaji Subhash Place,
Wazipur, Pitampura,
Delhi-110034

....Respondents

Counsel for Petitioner:

None

Counsel for Respondents:

Ms A. Chandana, for R3
Mr. Rusheek Reddy, for R4
Mr. K.V.Sethu Madhava Rao for R5
Mr. K. Govinda Rao, for R7
Ms. Kajal Kumar, for R8
Mr. E. Madan Mohan Rao
And Mr. Rangaiah for R.10
Mr. K.V. Sairam, for R.12
Mr. P.V. Durga Prasad, for R.15
Mr. Shravankumar, for R.18

CORAM:

HON'BLE Mr. RAJESWARA RAO VITTANALA, MEMBER (JUDL)

HON'BLE Mr. RAVIKUMAR DURASAMY, MEMBER (TECH)

CORRIGENDUM

**CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL**

(As per Rajeswara Rao Vittanala, Member (J))

This is with reference to the order dated 20.10.2016 in the
matter of Mr. P.K. Iyer Vs Deccan Chronicle Holdings Limited.

The name of the Counsel for Respondent No.11 i.e. Shri P.
Sriharsha Reddy, be included under the column Counsel for
Respondents in page No.4 of the said order.

The rest of the contents of the order remains unchanged.

Sd/-

RAVIKUMAR DURASAMY
MEMBER (TECHNICAL)

Sd/-

RAJESWARA RAO VITTANALA
MEMBER (JUDICIAL)



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OF THE ORIGINAL**

V. Annapoorna
V. ANNA POORNA
Asst. DIRECTOR
NCLT, HYDERABAD - 68